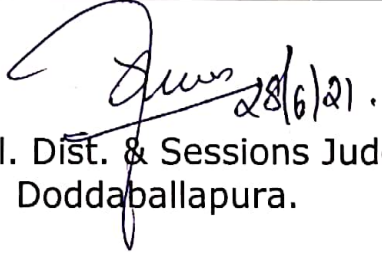


**IV Addl. Dist. & Sessions Judge, Doddaballapura.**

**Cause List date: 29.06.2021**

<b>Morning Session</b>	<b>Afternoon Session</b>
<b>Evidence</b> 1. P and SC10031/2020 2. M.C.10026/2020 3. M.V.C.19/2019 4. M.V.C.67/2019 5. SC10022/2017 6. SC10010/2018 7. SC10029/2018 8. SC10039/2018 9. SC10048/2018 10. SC10019/2019	<b>Notice</b> 1. EX10061/2019 2. R.A.10010/2020 3. A.P.10084/2020 4. A.P.10086/2020 5. A.P.10092/2020 6. A.P.10093/2020 7. A.P.10104/2020 8. A.P.10106/2020  <b>Await Orders</b> 9. R.A.10035/2015  <b>First Hearing</b> 10. A.P. 10022/2021 11. A.P. 10023/2021 12. A.P. 10024/2021 13. A.P. 10025/2021 14. A.P. 10026/2021 15. A.P. 10027/2021  <b>Orders</b> SC 10011/2020
<b>Compliance</b> 11. M.V.C.23/2020 12. M.V.C.24/2020 13. M.V.C.59/2020	
<b>Notice</b> 14. R.A.10115/2019 15. R.A.10078/2019	

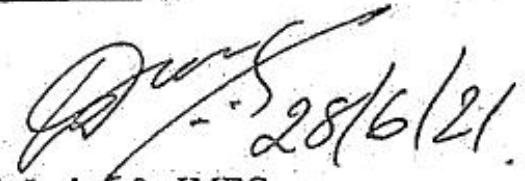
  
IV Addl. Dist. & Sessions Judge,  
Doddaballapura.

Office of the  
Prl. Civil Judge & JMFC,  
Doddaballapura, Dated 28.06.2021.

**NOTIFICATION:**

In pursuance to the direction of the Hon'ble High Court of Karnataka, Bengaluru, in new SOP dated 25.06.2021 the following cases on the file of Prl. Civil Judge & JMFC, Doddaballapura, will be taken up on 29.06.2021 as detailed below, concerned Advocates are hereby informed to ~~join the~~ Either through Physically ~~and~~ Video conference through link: <https://meet.jit.si/pcjdbpura>.

Morning Session		Afternoon Session	
Sl. No.	Case No.	Sl. No.	Case No.
1	OS 285/2020	1	CRL.MIS 366/20
2	OS 11/2019	2	CRL.MIS 367/20
3	OS 331/2012	3	CC 53/2018
4	FDP 3/2005	4	CC 1889/2020
5	OS 301/2018	5	CC 414/2019
6	EX 19/2007	6	CC 1341/2017
7	OS 27/2019	7	CC 1035/2015
8	CC 770/2018	8	CC 1243/2019
9	CC 28/2016	9	CC 518/2018
10	OS 463/2013	10	CC 52/2018
11	CC 464/2012	11	CC 1584/2017
12	CRL.MIS 14/21	12	CC 1460/2020
13	PCR 152/2017	13	CC 883/2019
14	CRL.MIS 87/21	14	CC 887/2010
15	CRL.MIS 86/21	15	CC 1824/2020

  
28/6/21  
Prl. Civil Judge & JMFC  
Doddaballapura

## Morning Session

CivilEvidence

1. vs 280/07
2. v 440/07
3. v 34/07
4. v 240/09
5. v 116/12

To hear and  
for arguments

1. vs 438/07
2. v 642/08
3. v 482/08
4. v 316/09
5. v 08/09
6. v 38/19
7. v 36/20
8. v 08/20
9. v 200/20
10. v 54/17


## Afternoon Session

CivilEvidence

1. vs 324/10
2. v 532/11
3. v 332/14
4. v 80/16
5. v 476/12

To hear and  
for arguments

1. v 70/10
2. v 286/10
3. v 500/11
4. v 362/12
5. v 338/12
6. v 506/12
7. v 366/12
8. v 362/14
9. v 228/14
10. v 174/14

 28/6/2021  
ADDL CIVIL JUDGE & JMFC  
DODDABALLAPUR - 561 203.